

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.11.2024

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7775 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Bank of Maharashtra Vs. Jaydeep Palani & Anr.	Aniket Sharma
2.	I.A. No. 7776 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sabita Devi Jhunjhunwala Vs. Soumitra Lahiri, Liquidator	Rashmi Bothra,
3.	I.A. No. 7779 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Kripalsingh Balwant Singh Soundh & Ors. Vs. Tachyon Realty Pvt. Ltd.	Yash Anand
4.	I.A. No. 7780 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Knk Ship Management Vs. Thirani Industries Ltd.	Gautam Khazanchi
5.	I.A. No. 7781 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	The Assistant General Manager, Bank of Baroda Vs. Trupal Kumar J Patel, RP of Alcock Ashdown (Gujarat) Ltd. (IN CIRP)	Arun Aggarwal
6.	I.A. No. 7942 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Rahuul Shah & Anr. Vs. Piramal Capital & Housing Finance Ltd. & Ors.	Roy Abraham
7.	I.A. No. 7967 of 2024 in Comp. App. (AT) No. ___ of 2024	Ankit Goel Vs. Saltlec Foods Pvt. Ltd. & Ors.	Pravir Sahay

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Assistant Registrar